

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

Statement showing Category-wise Institution, Disposal and Pendency of main cases for the month of NOVEMBER 2018

Description of Cases	Opening Balance of the month	Total Institution during the month	Total Disposal during the month	Closing Balance of the month
CIVIL CASES				
Regular First Appeal	31775	551	682	31644
Execution First Appeal	46	1	0	47
Regular Second Appeal	50891	367	716	50542
Execution Second Appeal	374	3	1	376
First Appeal from Order (MACT)	45658	313	493	45478
First Appeal from Order (Misc)	6366	79	99	6346
First Appeal from Order (Matrimonial)	1998	67	57	2008
Petition U/S 24 of HMA	0	0	0	0
Second Appeal from Order	370	6	8	368
Civil Revision	13013	670	646	13037
Civil Writ Petition	66866	2300	2945	66221
Letters Patent Appeal	3420	148	144	3424
Election Petitions	18	0	0	18
Recreminatory	1	0	0	1
Application in Election Petition	18	0	1	17
Probate	7	0	0	7
Matrimonial Reference	0	0	0	0
Income Tax Cases	2	0	0	2
Income Tax Appeals	1453	108	26	1535
Sales Tax Reference	2	0	0	2
Sales Tax Cases	0	0	0	0
Sales Tax Appeal	19	0	1	18
Wealth Tax Cases	0	0	0	0
Wealth Tax Appeal	33	1	0	34
Gift Tax Cases	0	0	0	0
Gift Tax Appeal	11	0	0	11
Estate Duty Cases	0	0	0	0
Central Custom Excise Salt/ Custom Appeals	20	2	0	22
Central Excise Cases	0	0	0	0
Central Excise Act	92	2	7	87
Interest Tax Appeals	0	0	0	0
Vat Appeals	259	38	72	225
General Vat Reference	0	0	0	0

Vat Revisions	5	0	0	5
Vat Case	0	0	0	0
Central Excise Salt Reference/Gold Control Reference/Income Tax Reference/Wealth Tax Reference/Gift Tax Reference/Excise Duty Reference	69	0	0	69
Civil Reference	5	0	0	5
Civil Original	14	1	0	15
Civil Contempts	5133	319	371	5081
Contempt Appeal Civil Petition	15	1	0	16
Arbitration Cases	475	26	16	485
Execution Liquidation	0	0	0	0
Company Appeals	47	0	1	46
Company Petitions	341	0	10	331
X-Objection	2030	28	116	1942
Transfer Application	649	90	93	646
Review Applications	1120	69	62	1127
Civil Suit - Original Side	1	0	0	1
Total of Civil Cases	232616	5190	6567	231239
CRIMINAL CASES				
Criminal Appeal - DB	12485	109	32	12562
Criminal Appeal - DB Acquital	696	46	2	740
Criminal Appeal - SB	40586	305	37	40854
Criminal Appeal - SB Acquital	574	43	12	605
Criminal Revision	14165	237	243	14159
Criminal Revision (Family)	705	51	50	706
Criminal Writ	317	83	139	261
Murder Reference	14	0	1	13
Contempt Appeals (Criminal)	28	0	1	27
Criminal Main Misc	27939	4289	4657	27571
Pet. U/s 378 (3&4)	7238	109	140	7207
Criminal Reference	2	1	0	3
Total of Criminal Cases	104749	5273	5314	104708
Total of Main Cases (Civil & Criminal)	337365	10463	11881	335947

Note: Institution includes 55 cases of Remand back and restored cases.